

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 21/(MAH)/2017
CA No.

CORAM:

Present:

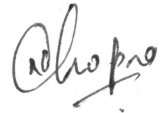
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Urban Infrastructure Trustees Ltd.
V/s.
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Senior Counsel Mr. Nandge Searai Counsel Mr. Asif Doctor a/w Ms. Nisali Chopra i/b M/s Tunnarkar & Associates	Advocates for Applicant	
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2	Senior Counsel Mr. J.P. Sen a/w Counsel Mr. Rohan Rajadhyaksha a/w Ms. Nidhi Singh & Ms. Chaitrika Patki i/b Vidhii Partners	Advocate for Respondent	
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Order

CP No.21/ I&BP/NCLT/MB/MAH/2017

For orders on 1.3.2017.


B.S.V. PRAKASH KUMAR
Member (Judicial)